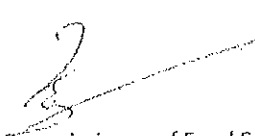


Fact-sheet of the State of Meghalaya.

Sr. No.	Subject	Information
1	State/UT Meghalaya	Meghalaya
2	State Population as per 2011	29,66,889
3	No. Of Districts in the State/UT	11
4	Name and Designation of the Food Safety Commissioner;	Shri. P.W.Ingty, IAS, Addl.Chief Secretary (Health & Family Welfare Deptt. etc) & Commissioner of Food Safety, Room No 201, Additional Secretariat Building, Shillong-793001, Meghalaya.
5	Contact details	0364/2225669 (O) 9436105253(Mobile) E mail:pwingty@yahoo.co.in
6	Nodal Officer	Shri S.N.Sangma Joint Commissioner of Food Safety Health Complex,Laitumkrah, Shillong-793003 Telefax:0364/2502122 Mobile:09436112117 Email: sangma.dcfsg@gmail.com
7	Number of Full time DOs	3(three)
8	Number of AOs- Number of case filed before them- Decided -- Current pendency status	-Yes, 11(eleven) . - <i>Appeal preferred in Appellate Tribunal 10 Cases dropped.</i> - Nil - 10 (ten) case
9	No of full time FSOs	8 Recruitment for 3(three) post under process.
10	Status of availability of Laboratory. Total Number- No. Of functional Labs. State Labs and Authorised laboratories?	1(one) .Process of renovation on for sophisticated instrument with fund from FSSAI. Nil Nil
11	No of Food Analyst	Recruitment under process.
12	State Labs that are NABL	Nil
13	Estimated number of FBOs in the State/UT. As on 31/3/15	8,500
14	Food Business licensed till date.	2258
15	Number of pending applications with the State Authorities, along with the maximum and minimum time	106 License & 211 Registration(Hard copies not submitted by FBOs) Minimum time. - 2(two) days Maximum time.-60 days.
16	FBOs Registered till date.	4400

17	Number of samples collected upto till 1/4/17 to 31/3/18	36
18	Number of samples analysed upto 1/4/17 to 31/3/18	29
19	Number of samples found adulterated, misbranded, unsafe upto 1/4/17 to 31/3/18	3
21	Number of cases launched against FBO 1/4/17 to 31/7/17	Criminal- Civil -Nil But under process.
22	Number conviction & penalty against the FBOs.	Nil
23	Amount raised through conviction, penalties against the FBOs. upto 1/4/17 to 31/7/17	Nil
24	Whether the Steering Committed has been constituted, if yes, the date of Constitution	Yes , Constituted on 27 th September 2012.
25	Whether the State/UT has set-up the Appellate Tribunal? If Yes, is it operational by now?	Yes, 7(Seven). Yes.


 Joint Commissioner of Food Safety
 Meghalaya, Shillong